

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.30/BB/ 2017	-	Admission	230/ 232	Homeward Residential Corporation India Pvt. Ltd., & Another

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


1. SATTI. P JOHN

SPT Legal

Advocate to petitioner

ORDER

Counsel for Petitioner is present. List it on 02/08/2017 on hearing the Counsel for maintainability of this petition at the first instance of Transferee Company.


Member (T)


Member (J)